NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47. M.A. 1214/2018

M.A. 513/2018

M.A. 514/2018

IN

C.P. 707/2018.

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.01.2019**

NAME OF THE PARTIES: Kundanbala Wd/o Ratilal Busa

V/s

Himalaya House Co. Ltd.

SECTION 241(1) (a) OF COMPANIES ACT, 2013

ORDER

Petitioner is absent. Counsel for the Respondent is present.

List this matter on 31.01.2019

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)